

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/131/2017  
NAME OF THE PETITIONER(S) : S. ARUNACHALAM  
NAME OF THE RESPONDENT(S) : VARIAR BENEFIT FUND LTD  
UNDER SECTION : 73(4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Arunachalam }  
P. S. Srinivas }

Rep. by PCS



**ORDER**

Petitioner in person present. PCS representing the petitioner present. He stated that notice sent to the respondent returned unserved with endorsement 'door locked' and filed an affidavit in proof of service of notice. He further stated they have filed all documentary proof of the amount deposited by the petitioner. PCS made his submissions in relation to the CA. Order is reserved.

-sd-

**S Vijayaraghavan**  
Member (Technical)

-sd-

**K Anantha Padmanabha Swamy**  
Member (Judicial)